NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.8/2018	-	For compliance of objections	U/s 9 of IB	Hemang Resources Limited Vs Supra Steel and Power Pvt Ltd

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

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PCS for petitioner is present. He has filed a memo along with annexures. He reported that objections are complied. Registry to verify and put up note.

List it on 29.01.2018.

MEMBER (T)

MEMBER (J)